

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. Contempt Petition /2/2022 IN CP/794(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Deepak B. Patel
 V/s
Bhoomi Builders Pvt Ltd & Ors.

Section: 425, 2, 13 and 241 of the Companies Act, 2013

ORDER

Counsel, Yashaswi Pande i/b Alisha Pinto appeared for the Petitioner through VC. It has been pointed out that the matter has been amicably settled between the parties out of the Court and an Application has been filed to place on record settlement terms, which has not yet been numbered. Let the same come on board. List this matter on **05.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)